

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

Petition(s) for Special Leave to Appeal (Civil) No(s).2113/2011

SMT JAI SHREE DEVI AND ORS

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 01/09/2011 This Petition was called on for hearing today.

For Petitioner(s)

Ms Carishma Sehgal, Adv.
Mr. Subramonium Prasad,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The ld. Counsel for the petitioner present. She is to
take fresh steps for confirming the service on unserved respondent
Nos. 1 to 3 within four weeks from today.

List again on 17.11.2011.

(H.B. PRABHAKARA SASTRY)
REGISTRAR

hj